

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 5

C.P. (IB)/1113(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **27.06.2024**

NAME OF THE PARTIES : **Central Bank Of India**

Vs

Future Corporate Resources Private limited

For FC : Adv. Shradha Patil i/b India Law LLP

For CD : Not given

Section 7 of IBC

ORDER

List on 19.07.2024 for further consideration.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

RV